

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CRL.) NO(s). 33 OF 2004

MAHARAJ KRISHAN BHAN

Petitioner(s)

VERSUS

KOTAK MAHINDRA FINANCE LTD.

Respondent(s)

(With appln(s) for stay) (For Final Disposal)

Date: 16/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. Nischal K.Neeraj, Adv.

Mr. Sib0 Sankar Mishra,Adv.

For Respondent(s)

Ms. Jaspreet Gogia,Adv. (NP)

UPON hearing counsel the Court made the following

O R D E R

By order dated 6.9.2004 the transfer petition was admitted for hearing and interim stay

was granted.

Let the matter come up in normal course.

(Ajay Kr. Jain)  
(Vijay Dhawan)

Court Master  
Court Master

